Separate Paging is given to this Part in order that it may be filed as a separate compilation
MINISTRY OF FINANCE
(Department of Economic Affairs)

NOTIFICATION

New Delhi, the 29th August, 1989

G.S.R. 793(E).—In exercise of the powers conferred by section 3 of the Public Provident Fund Act, 1968 (23 of 1968), the Central Government hereby makes the following scheme further to amend the Public Provident Fund Scheme, 1968, namely:—

1. (1) This scheme may be called the Public Provident Fund (Amendment) Scheme, 1989.

(2) It shall come into force on the date of its publication in the Official Gazette.

(3) In sub-paragraph (2) of paragraph 12 of the said Scheme, after the word "minor", the words "and in respect of an account opened on behalf of a Hindu Undivided Family (HUF)" shall be inserted.

[F. No. 7/23/88-NS. II]
OM PAL SINGH, Under Secy.